

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/1201/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 21st February, 2018.

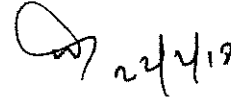
Sub:- **Casual Leave and headquarter leave permission.**

Ref:- Your letters No.MACT/N/352 and No.MACT/N/356, dtd.
19.02.2018.

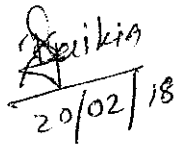
Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 03.03.2018 along with headquarter leave permission from the evening of 28.02.2018 till the morning of 05.03.2018 and again from the evening of 23.02.2018 till the morning of 26.02.2018 with the official allotted vehicle and driver has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


20/02/18